

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3330
ANSWERED ON:12.02.2014
REVIEW OF FUNCTIONS OF DISTRICT COLLECTORS
Meghwal Shri Arjun Ram ; Ramshankar Dr.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to review the functions of District Collectors/Magistrates;
- (b) if so, the details thereof; and
- (c) the details of responsibilities attached to the District Collectors/ Magistrates and the measures taken by the Government for the improvement and proper execution of their functions and responsibilities?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (c) The 15th Report of 2nd ARC titled 'State and District Administration' has inter alia, recommended 'Redefining the Collector's Role'. All States/ Union Territories as well as concerned Central Ministries/Departments have been conveyed the recommendations for appropriate action by them.

Department of Administrative Reforms and Public Grievances has also commissioned a study on the "Evaluation/Impact Assessment of the functions of the District Collectors in States" by National Institute of Administrative Research (NIAR), Mussoorie.